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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

\*\*\*

C.A. 786/93.

Dt. of Decision : 13-11-96.

Y. Laxmanaswamy

.. Applicant.

Vs.

1. The Chief General Manager,  
Telecommunication, Suryalok Complex,  
A.P. Hyderabad.

Telecom District Manager,  
Rajahmundry, E.G. District. .. Respondents.

Counsel for the Applicant : Mr. B.Tharakam

Counsel for the Respondents : Mr. V.Bhiamanna, Addl.CGSC.

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

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ORDER

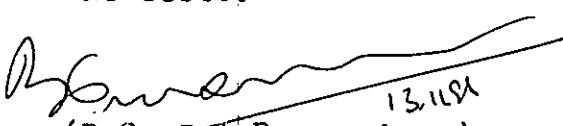
ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

Heard Mr.B.Tharakam, learned counsel for the  
applicant

2. This OA is filed to set aside the proceedings No.E.6/  
Sr.TS/BCR Prom/86 dated 30-1-93 and for a consequential relief  
thereon.

3. The applicant now submits that he is withdrawing this  
copy of  
OA. However, he prays for the proceedings No.TA/STB/13-4/81/IV  
him  
dated 5-1-82 so as to enable/to proceed in this case further. This  
appears to be a reasonable request. In view of the above submission  
the OA is disposed of as withdrawn. The respondents should supply  
a copy of the letter No.TA/STB/13-4/81/IV dated 5-1-82 to the  
applicant for his perusal.

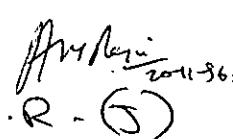
4. No costs.

  
(B.S. Jai Parameshwar)  
Member (Judl.)

  
(R. Rangarajan)  
Member (Admn.)

Dated : The 13th Nov. 1996.  
(Dictated in the Open Court)

spr

  
Amrit Singh  
20-11-96.  
D.R. (5)

(33)

9/11/96  
O.A.786/93

Typing

Typed By  
Compared by

Checked By  
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

The Hon'ble Shri B.B.Jai Parameshwar: M(J)

DATED: 13/11/96

ORDER/JUDGEMENT  
R.A/C.P./M.A.NO.

O.A.NO. 786/93

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

II COURT

